

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

(CIRCUIT BENCH AT SRINAGAR)

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**C.P. No. 62/52/2019 & M.A. NO. 62/560/2019 in
ORIGINAL APPLICATION NO. 062/962/2018**

Srinagar, this the 9th day of July , 2019

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

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1. Mohammad Sultan Wani, aged 42 years, S/o Mohammad Ramzan Wani, R/o Malla Bagh, Naseem Bagh, Srinagar.
2. Tariq Ahmad Malik, R/o Banakoot, Bandipora.
3. Manzoor Ahmad Dar, aged 26 years, S/o Abdul Ahad Dar, R/o Chaterhama, Wadi Mohalla, Srinagar.
4. Sajad Ahmad Bhat, aged 33 years, S/o Ghulam Mohammad Bhat, R/o Batpora, Hazratbal.
5. Amreena Shafi, aged 32 years, D/o Late Mohammad Shafi Shawl, R/o Bohri Kadal, Near Lalli Nasjid, Srinagar.
6. Ghulam Jeelani Dar, aged 38 years, S/o Abdul Salam Dar, R/o Chaterhama, Hazratbal, Srinagar.
7. Arshid Ahmad Mir, aged 32 years, S/o Sona Ullah Mir, R/o Gulab Bagh, Srinagar.
8. Mohammad Rafiq Dar, aged 30 years, S/o Mohammad Shafi Dar, R/o Habak, Shangpora, Srinagar.
9. Abdul Hamid Ganaie, aged 44 years, S/o Ghulam Ahmad Ganaie, R/o Kargam, Palachiti, Budgam.
10. Parvez Ahmad Bhat, aged 42 years, S/o Abdul Ahad Bhat, R/o Nigeen, Hazratbal, Srinagar.
11. Sheeba Parveen, aged 34 years, D/o Late Haji Ghulam Nabi Shah, R/o Alamgari Bazar Near Bilal Masjid, Srinagar.
12. Nisar Ahmad Lone, aged 40 years, S/o Abdul Raheem Lone, R/o Shah Mohalla, Harwan, Srinagar.
13. Khursheed Ahmad Mir, aged 33 years, S/o Abdul Rashid Mir, R/o Nowhatta Near Jamia Masjid, Srinagar.

14. Fayaz Ahmad Mir, aged 35 years, S/o Mohammad Jamal Mir, R/o Khalmulla, Alasteng, Srinagar.
15. Javeed Ahmad Dar, aged 39 years, S/o Ghulam Rasool Dar, R/o Daulatabad, Khanyar, Srinagar.
16. Ghulam Hassan Dhobi, aged 38 years, S/o Abdul Ahad Dhobi, R/o Paizalpora, Shalimar, Srinagar.
17. Manzoor Ahmad Magray, aged 40 years, S/o Abdul Jabar Magray, R/o Chaper, Gund, Ganderbal.

....Petitioners

(By Advocate: Shri S.A. Makroo)

VERSUS

1. Shri Vaidya Rajesh Kotecha, Secretary to Government of India, Ministry of Health & Family Welfare, Department of Ayush, Red Cross Building, Red Cross Road, New Delhi 110001.
2. Dr. Asim Ali Khan, Director General, Central Council for Research in Unani Medicine, JNLBCHAB, 61-65, Institutional Area, Opp. D Block, Janakpuri, New Delhi-110058.
3. Dr. Seema Akbar, Assistant Director I/C, Regional Research Institute of Medicine, University of Kashmir, Srinagar-190006.
4. Mr. R.U. Choudhary, Assistant Director (Admn), Central Council for Research in Unani Medicine, Janakpuri, New Delhi 110058.

....RESPONDENTS

(By Advocate: Shri Abid Bashir Kuthoo)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

Mr. Abid Bashir Kuthoo, learned counsel for respondents has produced a copy of order dated 8.5.2019 before us, copy of which is taken on record, and based upon this he submitted that the order of this Court has been complied with and, therefore, this C.P. has been rendered infructuous and may be disposed of as such.

2. Learned counsel appearing on behalf of petitioners did not dispute the statement made by the learned counsel for the respondents. However, he submits that the liberty may be granted to the petitioners to challenged the orders now passed by the respondents on original side.

3. In view of above, this C.P. is disposed of as having been rendered infructuous with the liberty as prayed for. Notice issued is discharged. Pending M.A. also stands disposed of accordingly.

(ARADHANA JOHRI)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 09.07.2019

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